

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 80/(MAH)/2015  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Mr. Sanjay S. Parlikar & Anr.  
V/s.  
M/s. Ajit Scanning & Diagnostic Centre & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Rohit D. Oak	Advocate for Respondents	
2)	Siddhesh Bhole	Advocate for the Applicants	
A/w 2)	Apurva Manwani	Advocate for the Applicants	

Order

CP No. 80/397-398/CLB/MB/MAH/2015

At request of the parties, list this matter on 28.09.2016.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)